

F.No. 01(01)/Roster/CESTAT/2019  
Customs, Excise & Service Tax Appellate Tribunal  
West Block-2, R.K. Puram, New Delhi - 66

Dated: 02.04.2019

**ORDER NO. 86 of 2019**

Hon'ble President is pleased to partially modify the roster **order no. 74 of 2019 for CESTAT Delhi** to the extent indicated below:-

**On 15.4.2019 at 10.30 a.m.** Hon'ble President, Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri C.L. Mahar, Member (T) will hear the following Anti-dumping matters :

1. AD/50402/2018
2. AD/50608/2018

Note : The regular Division Bench matters will be taken up after the aforementioned Anti-Dumping matters are over.

By Order



**(Bineesh Kumar K.S)**  
Registrar

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02/4/2019  
Dy. Registrar

**F.No. 01(03)/Roster/CESTAT/2019**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 02.04.2019

**ORDER NO. 87 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 75 of 2019 for CESTAT, Mumbai constituting Division Benches as follows:-

1. **On 10/04/2019 at 02.30 p.m.** Hon'ble Dr. D. M. Misra, Member (J) and Hon'ble Sh. Sanjiv Srivastava, Member (T) will hear the following ROM:-  
E/ROM/86805/2018 in E/86987/2016
2. **On 10/04/2019 at 02.30 p.m.** Hon'ble Dr. D. M. Misra, Member (J) and Hon'ble Sh. Sanjiv Srivastava, Member (T) will hear the following ROM:-  
E/ROM/86812/2018 in E/585/2010
3. **On 10/04/2019 at 02.30 p.m.** Hon'ble Sh. S. K. Mohanty, Member (J) and Hon'ble Sh. C. J. Mathew, Member (T) will hear the following ROM:-  
E/ROM/85001/2019 in E/86463/2018
4. **On 10/04/2019 at 02.30 p.m.** Hon'ble Dr. S. K. Pati, Member (J) and Hon'ble Sh. P. Anjani Kumar, Member (T) will hear the following ROM:-  
E/ROM/85046/2019 in E/1913/2010


By order,



**(Bineesh Kumar K. S.)**  
**Registrar**

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**Dy. Registrar**